

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:236

ANSWERED ON:06.07.2004

CORRUPTION IN DDA

Mahato Shri Bir Sing;Shaheen Shri Abdul Rashid

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether no action is taken on the letters received from the Members of Parliament regarding complaints of corruption in DDA;
- (b) the reaction of the Government thereto;
- (c) the number of Members of Parliament whose letters concerning complaints of corruption against Junior Engineers of DDA have been received during January 6 to June, 2004; and
- (d) the action taken by the Vigilance Department on each of these complaints along with outcome thereof?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT(SHRI GHULAM NABI AZAD)

(a)&(b): Delhi Development Authority (DDA) has reported that it takes prompt action on the letters received from the Members of Parliament regarding complaints of corruption in DDA.

(c)&(d): During the period from 6th January to June, 2004, complaints have been received from three Members of Parliament levelling allegations of corruption against one Junior Engineer of DDA. The complaints have been taken up for investigation, by the Vigilance Department of DDA.